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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1045/(MAH)/2017
M.A. No. 485/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: IL &FS Financial Services Ltd.
V/s.
Vandana Udyog Ltd. (VUL)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Mr. DHANANJAY KUMAR Ms SALONI KAPADIA Mr. ANUSH MATHKAR P/b CYRIL AMARCHAND MANGALDAS Mr. ADESH KUMAR MEHTA	ADVOCATES FOR APPLICANT 10P	A.S. Mathkar A. Ch.

ORDER

MA 485/2017 in CP No.1045/I&BP/NCLT/MB/MAH/2017

First Call : Pass Over.

Second Call : MA 485/2017 is disposed of, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)